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Date: 03/11/2025

(2024) 01 CCI CK 0003

Competition Commission Of India

Case No: Case No. 38 Of 2022

Mr. Shine P.Sasidhar,

Advocate

APPELLANT

Vs

Kerala State Road

Transport Corporation

RESPONDENT

Date of Decision: Jan. 22, 2024

Acts Referred:

• Competition Act, 2002 - Section 4, 19(1)(a), 26(2), 33

• Motor Vehicles Act, 1988 - Section 67(1), 67(2), 100(2)

Citation: (2024) 01 CCI CK 0003

Hon'ble Judges: Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad, Member

Bench: Full Bench

Judgement